

National Company Law Tribunal

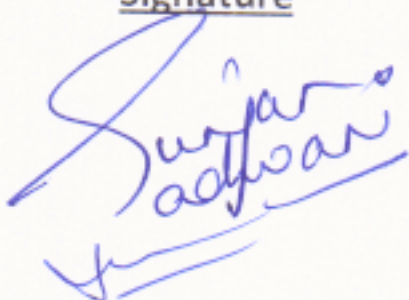

Allahabad Bench

CP NO. (IB) 64/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 23.08.2017

NAME OF THE COMPANY: Vaynasi Auto Sales

SECTION OF THE COMPANIES ACT: U/S 10 of I & B code of 2016

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	MR. ANURAG KHANNA	Sr. Adv.	Corp. Applicant	
2.	GUNJAN JADWANI	Adv.		
3.	NISHANT MEHROTRA	Adv.	Secured Creditor Tata Capital	
4.	ANIL KUMAR TAPSWAL	Adv.	Secured Creditor Punjab National Bank	
5.	R.P. Agrawal	Adv.	Financial Creditor	
6.	Mishra Agrawal	Adv.	TWFL, TML	

CP NO.(IB)64/ALD/2017

Parties are represented by their respective counsels. There is consensus among the learned counsel of both the parties, the argument on admission of present I & B petition alongwith other pending applications can be heard simultaneously. Meanwhile, till then interim order to continue.

The matter be listed on 15th September, 2017.

— Sd —

Sri H.P. Chaturvedi, Member (Judicial)

Dated:23.08.2017

Typed by:
Kavya Prakash